

82 के दौरान किसानों को तदनुसार कुल कितना भुगतान किया गया था।

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया): (क) वर्ष 1981-82 के दौरान पोस्ट की काश्त हेतु लाइसेंस-प्राप्त रकबा, 35,403 हेक्टेयर था और 90° गड़ता पर अफीम का कुल उत्पादन 890 मीट्रिक टन था।

(ख) वर्ष 1981-82 की फसल के लिए काश्तकारों को देय, अफीम का मूल्य इस दृष्टि से नियत किया गया था कि उच्चतर उत्पादन के लिए आवश्यक प्रोत्साहन देने के साथ-साथ अन्तर्राष्ट्रीय बाजार में भारतीय अफीम को अपेक्षाकृत अधिक प्रतियोगी बनाकर अफीम का निर्यात बढ़ाया जा सके। वर्ष 1981-82 के दौरान काश्तकारों को किये गये कुल भुगतान के सम्बन्ध में सूचना एकत्र की जा रही है और सदन-पटल पर रख दी जाएगी।

#### Vayudoot service to Cooch Behar, Malda, Jalpaiguri

5332. SHRI AJIT KUMAR SAHA:  
SHRI ANANDA PATHAK:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that he informed the West Bengal Chief Minister that Cooch Behar would be connected by Vayudoot services as soon as the station was made suitable for operation but some time would be required for making the other stations suitable for the service;

(b) if so, whether Government have received a letter from the Chief Minister of West Bengal requesting to take up improvement work in respect of the existing airstrips at Malda, West Dinajpur and Jalpaiguri on a priority basis so that Vayudoot services could be introduced to these places along with Cooch Behar;

(s) if so, was any progress made on the request of the Chief Minister; and

(d) if not, reasons thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Yes Sir.

(c) and (d). Development of Cooch-Behar aerodrome at a cost of Rs. 73.51 lakhs is already in hand. The work involves building and runway complex, provision of safety services and M.T. vehicles, and installation of Telecommunication and Navigational aids. There are no immediate plans to airlink Malda, West Dinajpur and Jalpaiguri by Vayudoot, since the improvement of these aerodromes will take some time.

#### Foreign Exchange from Tourism

5333. SHRI K. A. RAJAN: Will the Minister of FINANCE be pleased to state:

(a) total amount of foreign exchange earned in the years 1980-81 and 1981-82 from tourism; and

(b) how much foreign exchange was spent on account of reimbursements and allowances given to tourist trade in terms of subsidies, incentives and concessional imports to earn foreign exchange during these two years?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) According to information furnished by Department of Tourism, the estimated foreign exchange earnings from tourism, on a calendar year basis, for the years 1980, 1981 and 1982 are as under:

Year	(Rupees in crores) Estimated Foreign Exchange earnings (at current prices)
1980	482
1981	580
1982 (Jan-June—Provisional)	267

The foreign exchange earnings from tourism are estimated by the Department of Tourism on the basis of the number of tourist arrivals and the *per capita* expenditure as revealed in the Foreign Tourism Surveys conducted from time to time. The last such survey was carried out during 1976-77.

(b) The amount of foreign exchange recommended by the Department of Tourism for release by RBI is as under:—

(i) to travel agents and tour operators	
1980-81 . . . . .	US \$ 3,65,517
1981-82 . . . . .	US \$ 6,23,033
(ii) to approved Hotels and Restaurants	
1980-81 . . . . .	Rs. 531.22 lakhs
1981-82 . . . . .	Rs. 732.47 lakhs

#### Seizure of arms and Ammunitions from Surat and other States

5334. SHRI UTTAMBHAI H. PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that some arms and ammunitions and heavy defence equipments have been seized from Surat (Gujarat) in July, 1982 which has connection with Maharashtra, Madhya Pradesh and other States;

(b) if so, the details thereof;

(c) the action taken against each person involved;

(d) how many such rackets have been detected from Surat and other parts of the country during 1-4-1977 to 31-12-1981 and 1-1-1982 to 30-6-1982.

(e) the details thereof and the action taken thereon;

(f) whether some foreign hand and our Defence personnel and employees are involved therein; and

(g) if so, the details thereof and the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) to (g). The information is being collected by the Minister of Home Affairs and will be laid on the table of the House by that Ministry.

#### TFAI ignores small scale units in trade fairs Abroad

5335. SHRI D. M. PUTTE GOWDA: Will the Minister of COMMERCE be pleased to state:

(a) whether Trade Fair Authority of India is ignoring small scale units to participate in trade fairs abroad;

(b) if so, the details thereof and the names of those firms which have been invited to participate in fairs abroad; and

(c) what help Government propose to give to encourage small scale units to bring them at par with the big firms?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) No, Sir.

(b) The programme of fairs/exhibitions is circulated to a large number of organisations. These include Export Promotion Councils, State Directors of Industries Development Commissioner, Small Scale Industries, National Small Industries Corporation, State Small Industries Development Corporation, Federation of Association of Small Scale Industries, etc. Leading Export Houses and their constituents in small scale sector are encouraged to extent help and as a result a large number of small units have been taking part in the fairs organised by Trade Fair Authority of India. A list of their names is given in the statement laid on the table of the House. [Placed in Library... See No. LT-4498/82]

(c) The Government of India through the Trade Fair Authority of India provide to all including small scale units, free transport from a port in India in the site of exhibition